12 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE
DEVASTATION CAUSED BY FLOODS IN
VARIOUS PARTS OF THE COUNTRY

MR. SPEAKER: The Calling Attention—Shri Gangadeb.

SHRI P. GANGADEB (Angul): Sir, I call the attention of the Minister of Irrigation and Power.....

SHRI BUTA SINGH (Rupar): On a point of order, Sir.

I am not objecting to the Calling Attention Notice being answered to by the Minister My point of order is limited. The flood situation in the country does not pertain only to the States that are mentioned in the Calling Attention Notice. Under Rule 197(2), you have limited the participants' number to only five than five Members cannot participate in the Calling Attention Motion My submission is that the States mentioned in the Calling Attention Notice are not the only States affected by floods It is a national issue than five Members are not allowed to participate in the Calling Attention Motion. I respectfully beg of you to kindly give an opportunity for a full-fledged discussion on the flood situation in the country. This Calling Attention Notice may be post-Minister lay Let the statement on the floor of the House. There should be a full-fledged discussion on the flood situation in the country later on.

SHRI PILOO MODY (Godhra). The Calling Attention Notice mentions other parts of the country also. Therefore, the discussion through the Calling Attention Notice can be on floods anywhere in the country. My contention is that just because there are only five Members, there is no reason to believe that they will talk about floods only in their own States. After all, flood is a national disaster

and Members can talk about floods in all parts of the country. Of course, that does not rule out a full-fledged discussion on floods. (Interruptions)

MR. SPEAKER: One at a time, not all.

SHRI S. A. SHAMIM (Srinagar): This does not preclude a discussion later on. Let the Calling Attention Notice be taken up.

SHRIS M BANERJEE (Kanpur):
Sir, when Shri Balgovind Verma
made a brief statement on a request
from Shri R K, Sinha, we did say
that there should be a discussion. I
am not opposed to the Calling Attention. I am rather obliged to you for
having admitted it. But I would
request you that there should be a
full-fledged discussion on floods. The
situation is very serious in some of
the States. (Interruptions).

SHRI R V BADE (Khargone). In the Bussiness Advisory Committee we had decided to fix a discussion on floods also.

THE MINISTER OF PARLIA-MENTARY **AFFAIRS** (SHRI RAGHU RAMAIAH) I understand the anxiety of the hon Members on this side and also on the other side of the House Regarding a discussion on floods, I am myself anxious to find time for it. But there is one difficulty where, perhaps, you can There is a discussion help us. some other matter on Thursday we can persuade the hon to postpone it to next week, then we can have a discussion on floods on Thursday. I am entirely in your hands.

श्री सतवास कपूर (पटियाला)
यह काल झटैन्झन डिम्कम हो जाय ताकि
प्राक्तम हाईलाइट हो जाये। मिनिस्टर
माहब ने जो स्टेटमेन्ट दिया है वह तब्बों
से बहुन परे हैं।

MR. SPEAKER: So far ag the Calling Attention Notice is concerned, this is already there.

I think, we should not have any objection if on some day at the end one or two hours are fixed up....

भी मधु लिनये (बांका) : ग्रकाल पर अर्था भी इसी तरह से स्थिगत है।

MR. SPEAKER, I had myself been touring Punjab in the last two days. The flood situation there is very difficult and there have been so much of loss of life and cattle and crops. People are facing lot of difficulties. Speaker is also a Member, and I am of your view that there should be some discussion on it. But so far as this call-attention motion is concerned, give these members the chance; do not try to take away the callattention motion. I have no objection to fixing a debate on it some day in the evening in the coming weeks for I know. about an hour and a half you will never stick to the time fixed. Let me see the time schedule and then I will try to put it on some day. But members will be given only five minutes each in that debate; five minutes are enough to give their suggestions.

SHRI P. GANGADEB (Angul): Sir, I call the attention of the Minister of Irrigation and Power to the following matter of urgent public importance and request that he may make a statement thereon:—

"Devastation caused by recent heavy floods in Jammu and Kashmir, Punjab, Uttar Pradesh and several other parts of the country."

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): Sir, the statement is a long one. We have already given copies to the members. Would you like me to read it out or shall I lay it on the Table of the House?

MR. SPEAKER: This is a very long statement. This has already been circulated and members have got the copies. You can lay it on the Table.

DR. K L RAO: I lay the statement on the Table of the House.

Statement

A Statement on the flood situation in the country based on the reports received from the State Governments upto July 20 was laid on the Table of the House on July 24 quently, the monsoon became active practically over the entire Northern During the week ending August 8, rainfall was well in excess of the normal over Assam and adjacent States, Punjab and Jammu and Kashmir. The monsoon was vigorous in the week ending August 15 particularly in Jammu and Kashmir where the rainfall was eight times the normal and in Punjab twice the nir Heavy rainfall also occured in parts of Uttar Pradesh. Consequently floods causing appreciable damange and, or loss of lives occurred m the Brahmaputra Valley in Assam, Himachal Pradesh, Jammu and Kashmir. Punjab and Uttar Pradesh. The flood situation in these States based on the reports received from the State Governments is briefly as follows.

Assam

The Brahmaputra and its tributaries which had receded below the warning stages at the end of June were in floods again in the last week of July, which continued in the first week of August. The Brahmaputra rose above the warning stage at Dibrugarh, Neamati, Gauhati and Dhubri. The maximum levels attained were about 60 to 80 cm above the warning stages. The Pagladiya and the Manas also rose above the warning stages by 25 cm and 87 cm respectively. [Dr. K. L. RAO]

The floods affected almost the entire Brahmaputra Valley. The worst affected sub-divisions were Dhemaii. Jorhat, Golaghat, Nowgong and Mari-There was one breach in the main Brahmaputra embankment in Dhemaji sub-division and four breaches in the tributary embankments. The Silghat Jokholabandha road in Nowgong division was Severe damage was caused to the newly transplanted sali crop and jute crop. Preliminary estimates cate that crops over 17000 hectares were damaged. 9 human lives were lost. Detailed assessment of damage due to the recent floods is to be made by the State Government after the floods recede completely.

According to the latest reports, the flood situation is improving with the Brahmaputra and its tributaries receding below the warning stages.

Relief works are in progress Rs 23 lakhs have been sanctioned by the State Governments for gratuitous relief A request for deputing a Central Team for assessing the damage and the extent of assistance required for relief and repair works has been received and a Central Team is likely to visit the State shortly

Himachal Pradesh

Heavy rains in the catchment caused flash floods in the Sirsa Nallah and its tributaries in Nalagarh Sub-division on July 25, taking the people on the banks unawares. As a result, 168 watermills were washed away and

187 families were affected. 24 human lives were lost. The State Government sanctioned gratuitous relief of Rs. 1100 to each member of the family which lost the bread earner and Rs. 500 to the families of watermill amount of Rs. 34403 owners. An was spent on the relief measures. Housing subsidy is also being provided. Measures are being planned by the State Government for reducing the damage due to such calamities in future.

Jammu and Kashmir

Heavy rains in the catchment of Jhelum, Chenab and Tawi between August 5 and 9 caused high floods in these rivers. The river Jhelum at Sangam exceeded the previous highest recorded level in 1959 by about Α breach occurred in the Jhelum embankment upstream of Kandizhal which led to the inundation of cultivated areas and disruption of communications on the National Highway. The rise in the Wular Lake affected cultivated areas on the margin. The worst affected districts were Anantnag and Bara-The redeeming feature was that the Wular Lake was at a low level at the time of occurrence of floods In Jammu, the floods in the Tawi, Chenab and Ravi caused damage to irrigation works and roads. Road communications were disrupted, Some change of course of the Chenab in the Chiknore area has taken place leading to sand casting over the agricultural lands. Restoration of irrigation and road works is being done.

64 human lives were lost of which 49 were in Jammu area mostly due to house collapse.

The State Government took rescue and relief measures with the assistance of the Army authorities. Army helicopters were used in the rescue of marooned people and also in air dropping of food. The relief measures that have been taken and proposed include provision of house building grants varying from Rs. 400 to Rs. 1000/-, gratuitous relief to the families of deceased persons varying from Rs 500 to Rs 2000 and free supplies of ration and medical care. A Central Team visited the State between August 14 and 17

According to the latest information, the floods in the rivers have subsided

Punjab

High floods in the Sutley and 1ts tributaries and the Rivers Ravi and Beas occurred in the second week of The situation was aggravated by heavy rainfall in the plains. In Ludhiana division the Sutley eroded the Dhusi bund in a length of about 1 kijometre which resulted in the flooding of five villages. There was another breach in the Dhusi bund near village Chak Badala The Ravi floods washed away flood protection embankments near Narut Jaimal Singh and Pama Hajiu and as a result 30 villages were marooned m Gurdaspur division. The floods and the drainage congestion affected altogether 510 villages. 13 human lives were lost,

The State Government assistance of the Army authorities evacuated more than 17000 marooned people to safer places and housed them in relief camps House building grants ranging from Rs 75 to Rs. 300 for each damaged cattle grants ranging from Rs 75 to Rs 450 and special grants at the rate of Rs 1500 for the families of bread earners who lost their lives are being given Fodder grants are also being provided An amount Rs 205 lakhs has been sanctioned by the State Government for relief measures.

The plugging of breaches in embankments has been taken up and the Army is assisting in this work. The floods are receding and there has been considerable improvement in the affected areas.

Uttur Pradesh

The floods in the Ganga, Ramganga and the Yamuna in the last week of July affected a number of western The worst districts affected diswere Moradabad, tricts Rampur. Shanjahanpur Hardon, Bareilly and The floods in the Ghagra and Rapti in the last week of July and first week of August affected the districts of Gorakhpur, Faizabad, Hasti, Ballia and Barabanki. Heavy rains in the hills caused damage in the districts of Tehri, Chamoli and Pithoragarh. A population lakhs was affected by the floods human lives were lost. Out of these as many as 20 deaths had been reported as due to house collapse and landslides.

Project, the 8 In the Ramganga constructed for metres high bund isolating the Power House and stilling basin for facilitating continuing of work on the Power House and the Penstock during the flood season A retired was scoured on July 25. bund was immediately constructed but this was also breached resulting in the rise of water level in the Precautionary Power House area. measures had been taken by the project authorities for evacuating men and equipment from the area liable to be flooded. Consequently there was no loss of life and most of the safety. equipment was moved to After the water level receded, the affected area was isolated construction of a bund which was completed on August 7 Arrangements have been made for pumping out the water and it is expected that normal conditions for resuming work on the scroll case in the Power House and the Penstocks will be obtained by the end of August.

In the Bareilly district, piping was noticed in the Baigul dam on the night of August 10 and about 46 metres of length of dam showed signs of subsidence. A breach was apprehended. Immediate measures were taken to construct a ring bund in the affected length which helped in re-The situation ducing the seepage. was brought under control by August 12.

Areas in Deoria district were threatened by a possible breach in the Bihar bund near Piprasi

August 15 due to erosion by Great Gandak. One of the spurs came under severe attack and about 25 metres of the nose was eroded. The Chairman of the Ganga Flood Control Commission was deputed to the site to organise the emergent works to hold the spurs. It has been reported that the works have been taken up by the Bihar Engineers with the cooperation of Uttar Pradesh authorities who have available the reserve stock of stone from the Chitauni area. Water level at the site has gone down which has helped in the execution of the emergent works.

The State Government obtained the services of the Army in rescue and relief operations in the districts of Moradabad, Rampur and Chamoli.

The latest reports indicate that floods in almost all the rivers are receding and the situation is improving.

Flood Damage

The detailed assessment of damage caused by the floods in the States mentioned above as well as in other parts of the country is being done by the State Governments concerned Reports received so far indicate that an area of 54 lakh hectares including cropped area of 15 lakh hectares and a population of 99 lakhs were affect-238 human lives were lost. The total damage is about Rs. 46 crores of which damage to crops is about Rs. 38 crores.

A statement giving the State-wise details is attached.

Devastation by Floods

Statement of Plood D uniges during 1973 (As reported upto 19-8-1973)

Name of State	Arca	Population	Damage to crops	crops	Damage to houses	houses	Cattle	Human	Damage	Total	Remarks
	Alforded in 1skh ha.	anected in lakhs	Area in lakh ha.	Value in Rs. lakhs	Nos.	Value in Rs. lakhs	lost Nos.	lost Nos.	to public unlittes in Rs. lakhs	damage to crops, houses & public utilities (Col. 5+7+10) in Rs.	
I	2	3	4		9	7	00	6	2	=	12
1. Assam	24.4	21.1	6.1	1131 0	21523	30.4	10 53	15	1.8	1163.2	
2. Bihar	5.6	14.9	1.1	107.4	658	Y.Y.	27	3	N.A.	107.4	
3. Gujarat	7.1	1.0	1.0	6. † 1	1274	4.4	200	01	5.92	46.1	
4. Himachal Pradesh	Neg.	:	:	3.0	187	Y.A.	33	77	8 0	11.0	
5. Jammu & Kashmir	0.5	3 0	9.0	200.0	12000	X X	10000	ŧ	450.0	0.056	
6. Kerala	X.A.	Z.A.	0.1	4.89	26.48	6.7	N.A.	31	508.4	283.5	
7. Maharashtra .	Nog.	0.5	N.	Neg	316	6.1	2 10	14	1.7	3.6	
8. Madhya Pradesh	1.0	ò	Neg	3.3	279	8 .0	3	\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	Neg.	4.1	
9. Orissa	6.7	8.11	2.2	7.03	14415	0.6	3426	0	8.5	21.8 2	plete
10. Punjab	9.0	1.1	0	0.29	8101	Z.	\$	13	Z.	0.79	ment
11. Tripura	0.3	8.0	0.3	1159.2	10393	N.A.	N.A.	6	N.A.	1159.5	
12. Uttar Pradesh	15.7	41.0	×.	644.2	47400	28.5	\$	45	N.A.	702.4	
13. West Bengal	9.0	1.0	1.0	0.19	3505	*	9	N.A.	9.0	0.69	
TOTAL	53.9	8.66	15.0	3764.4	123525	1.911	15550	238	702 · 8	4583.3	
N.A Not assessed.	-	-	-	-		-	-		-	-	

N.A. ~ Not assessed. Neg. = Negligible. Human lives lost include deaths due to lightening, lands slides and house collapses.

MR. SPEAKER: Shri P. Gangadeb. SHRI P. GANGADEB: Having gone through the Minister's reply which is a very long one, I would like to draw the attention of the House to some of the perpetual callousness of nature and its manifestation in the form of floods.

Sir, only a couple of weeks back we were discussing about drought and now the turn has come to debate on floods. Although floods are nanmade, the responsibility to provide relief to those affected by floods rests squarely on the society and the Government. We have been witnessing occurrence of floods of varying intensity in one part of the country or another, and today it has become an annual feature causing considerable hardships and loss of property.

Fvery year over six millions hectares of land are affected by floods. Loss of property is worth about 100 crores of rupees annually of which loss to crops alone is about 70 per Even this, if I may say so, is probably an underestimate as official reports are, at times, not very accurate What we find is that either the floods or the drought have been keeping us always in the grip of Nature.

There have been, in the current monsoon season, floods in almost all the States from Kashmir to Kanya Kumari Year after year, the same story is repeated. But, this year, it has intensified itself much more. One wonders, therefore, what has been done by the Centre and the State Governments to prevent the rivers from swelling? There are horrifying reports coming in newspapers about threats of destruction to massive dams and dykes on the verge of bursting points. Also the press speaks of innumerable breaches to embankments and bunds all over the country. In today's papers, we see that in Rajasthan the bridges had been washed away and a train is

marooned and the passengers are waiting for flood from helicopter.

Naturally, all this has aroused agitation in our minds. Might, I therefore, say that many a dams dykes would not have been destroyed if the right quantity of cement had gone into their construction? not time, therefore, to make sure that the construction work for flood protection is more effectively supervised so that the tax-payers' money does not go into the pockets of the contractors and corrupt officials?

Mr. Speaker, Sir, I now come to the other aspect. That is regarding flood relief. Sir, I can only voice the concern and hardships felt by the people in this regard. I have witnessed terrible sights in my own Orissa which 'had been invariably visited by drought and by floods and even by cyclones. This year also we see the same plight of the people in some parts of the State. To-day, the recent horrifying flood havoc Jammu and Kashmir, Bihar and many a part of UP and also many other States have added to the miseries of the millions of people. So, it wormes us to know what sort of relief measures are taken up to amelegrate the hardships of these people? It is the trained man-power which is among the most important pre-requisite for the flood relief, as in any organised activity Therefore, the recent recurring floods should be sufficient to move the authorities undertake river training works on the required scale. But, unfortunately, nothing has been done yet to bring into shape a permanent organisation for meeting such calamities. Therefore, lct there be a Central Agency responsible for coordinating efforts to provide relief on a national level. I think it will be also useful to have task forces in different States to work out permanent programmes of relief work including training of guards. That will reduce the tension on the police force and the military

Floods

force. Before I conclude my observations in the matter I would like to know from the hon. Minister the following: Firstly, what long term measures are contemplated by Government to combat and control the Secondly, have the Government considered any proposal to have a permanent agency responsible for and flood flood protection Thirdly, is there any clearcut criteria for central assistance for flood relief? Fourthly whether in respect of compensation given on ad hoc basis to these affected by floods, they will get equal treatment in all the States? Fifthly, have the Planning Commission and State Governments prepared any contingency plans for conclusion in the Fifth Plan? Lastly, in view of the fact that many countries like USA have developed effective systems of flood control, may I know from the Government whether they have studies these foreign systems regarding flood relief measures in order to get useful lessons from the experience of other countries and if so, what has been the progress made so far in implementing them in our country?

DR K I. RAO Government has been undertaking measures ever since 1954 to control flood; to the extent possible we have attained a certain amount of success; still a large amount of work will have to be done. The hon. Member asked about long-term There are various measures term measures which are undertaken. Take for example the State which the hon. Member Orissa. Cuttack delta has been protected from the floods by construction of the Hirakud dam and by storing It is very there. Similarly we are doing for trolling the Brahmini and the Baita-We have already sanctioned one project for the Rengeli dam. Similarly we are thinking of Bhimkund project. It is not yet, but when it is sanctioned, it will be of help in respect of flood control.

Therefore such long-term, measures are being undertaken in various parts of the country. This Rengeli dam project will cost about Rs- 40 crores and it will take about 5 to 6 years to construct it. I would request the Member to have some little more patience till the works undertaken are completed. He raised a question about personnel. We have built up a good organisation particularly in Ganga basin and Brahmaputra basin which are most difficult regions and where we see damage every year We have got a Chief Engineer for Flood Control and Member in charge of flood control who go into all these matters and as I said, we have got a very good organisation. India has got a large number of rivers and it will take a long time for all the rivers to be covered will take another 10-20 years. It is a big problem, but as I said, we are taking these long-term measures in various parts of the country.

श्री एस० ए० ज्ञामीम (श्रीनगर) : इस काल झटेशन का मकसद हक्सत से उन हालात के बारे में तमाम इनलात फराइम करना था जो हालिया मैलाव मे तमाम मन्क मे विलग्नम म भार रियासन जम्म भार काश्मीर मे विलख्यम पैदा हुए है। लेकिन भ्रफसोस इस बात का है कि मिनिस्टर साहब के वक्तव्य मे वह इललात भी नहीं है जो ब्राम तौर पर भ्रखबारात मे जाया हुई हैं। ऐसा मालुम होता है कि ज्यादातर भरोमा अकवाह पर किया गया है, जबानी बात बीत पर किया गया है भार रियामनी हकमन से तफसीली इललात हामिल बरने की कोई कोशिश ही नहीं की गई है। इस बात का अन्दाजा इससे होता है कि प्राइव ट तौर पर मै ने इस सिलसिले में इस से कही ज्यादा इललात फराहम की है जितनी जनाब मिनिस्टर साहब ने ऐबान के सामने दी है। मसलन इस सिलसिले में देखने की बात जो बी वह यह बी कि किस कदर न्कसान हुआ है सड़को का कितना न्क्सान हचा है, मकानात का कितना नुक्सान हमा

[भी एस० ए० श्रमीम]

हुआ है और फसलो का कितना नुकमान हुआ है। लेकिन इस क्यान के पढ़ने से कही भी इस बात की इलला नहीं मिलती कि न्क्सान का क्या ग्रन्दाजा है, बल्कि उस मे गलत बात कही गई है कि सब मे ज्यादा नुक्सान ग्रनन्तनाग मे हुचा है घीर वारामूला को भी उस मे शामिल किया गया है। हकीकत यह है कि नुक्सान सब से आदा धनन्तनाम धीर श्रीनगर में हुआ और खुशकिरमती से वारामृला का इलाका महफूज रहा। मिनिस्टर साहब ने यह नही बताया है कि कितना रकबा, कितनी बन्टीबेटिड लैंड सैनाब ने नीचे ग्रा गई है ग्रीर उसमे वितनी तादाद में फमल को नुक्सान हुआ है। मै उनकी इतिला में इजाफा कर देना चाहता हु यह बना कर कि एक अदाजे के म्ताबिक 1 लाखा १० हजार एकड जमीन मैलाव के नीचे बाई है बार इस मे से बस्सी फीसदी इरिगेटिड लैंड है। इसका नुक्सान वहुचा है भीर तमाम स्टैंग्डग का स खत्म हा गई है, तबाह हो गई है। यह कहा गया है कि 1959 के बाद यह सब मे खतरनाक मैलाव था। में याद दिलाना चाहता हू कि 180, के बाद यह मब मे खतरनाक मैलाव था भौर इससे जितना नुक्सान हुन्ना है माज तक उनना नुक्सान नहीं हुमा है ?

है रत की बात यह है कि बयान में यह भी नही बताया गया कि इससे वितने गाव जेर भ्राव भागए है जम्मू काश्मीर मे। मैं उनकी जानकारी में डजाफा कर देना चाहता ह कि खुद ग्रखबारात में यह खबर छपी है भीर चीफ मिनिस्टर ने भी एक ग्रखवारी कान्फ्रेस में कहा है कि एक हजार से ब्यादा शाव पानी के नीचे आ गए है। मिनिस्टर के बयान के म्ताबिक सभी तक सिर्फ 64 लाइव्ड लास्ट हुई हैं लेकिन मेरी और प्रखबारात की इतिला के मुताबिक वह नादाद ३५ तक पहुच चुकी है। रियासत की तारीख मे पहली बार

ऐसा हुआ है कि सैलाव आने के पहले परे चार दिन वारिश होती रही । हुकूमत को इस बात की इतला मिल चुकी थी धौर उसका यह ग्रदाजा भी या कि यह खतरनाक बाढ़ होगी। उसके बाबजद भी /5 लाइम्ज का लास्ट हो जाना इस बात को जाहिर करता है कि बाढ को रोकने के लिये जो इकदामात होने चाहिये ये नही हुए। खतरे मे लोगो को बचाने के लिये तवज्जह या दिलचस्पी नही दिखाई गई। एक ग्रदाजे के मुताबिक जा ग्राखबारी कान्फ्रेस में बताया गया था, इस एवान को नहीं बनाया गया, वारह हजार मकानात को नुक्सान पहुचा है ग्रीर पचास हजार फॅमिलीज इस वबन नक बेघरवार हो गई है जिन के पास सिर छिपाने के लिये क।ई जगह नही है। कुल नक्यान वा ग्रटाग्र भी नहीं किया गगा है पेकिन सरकारी इत्तिला-भान के मुनाबिक और मेरी इतिला के मुता-बिक फमला और मकानात को पाच व रोड का नुब्मान हुमा है। 195 । मं जो मैलाव भाषा था, जा जुलाई में भ्राया थ'। उसके माथ इस बार ग्राई बाढ का ग्राप मुकाबला करेता श्रापुकः पना न्लेगा कि च्कि इस बार श्रगस्त मे सैनाव द्याया है द्योर नमाम लोग जो सैलब की जब में आए हैं उनके पास खूराक का ज़लीरा पहले ही खत्म हो गया है और भव भाइंदा छ महीना के लिय उनके पास खूराक की कार्ड सूरत नहीं है। एक जबर्दस्त खतरा कहत का पैदा हा गया है उन इलाको मे । म्रापने यह नहीं बताया कि माण उस 🙇तरें का कॅसे मुकाबला करने जा रहे है। मिनिस्टर साहर ने वहां की हुक्रमत की कीशियों की मराहना की है। मैं उनकी इनिला मे इआफा कर देना साहता हू कि मैलाव से कही उथादा नुस्मान होता भ्रगर फीज भौर भ्राम लोग मिल कर सैलाव के खतरे को रोकने के लिये हिम्मत और होनले से काम नही लेते। मग्कारी मशीनरी ने किस नरह से सैलाव का मुकायला करने की कोशिश की है और मुनीवत विश लोगो को सहायता पहुंचाने की

कोशिश के है इसके मुताल्यिक में कुछ थोड़ा सा प्रखबार स्पृत्वेत्र जो 19 ग्राग्यत का है, उसमें से पढ़ कर आपको बताना शाइना है ।

"What is shocking is that even when the threat of floods became imminent the authorities did not put the administrative machinery on a war footing. An operational headquarters was set up only after the rivers in spate had risen above the danger levels. The authorities confess that this time the danger of floods could have been at least partially foreseen since the weather office had given ample warnings. But no precautionary measures were taken till the damage had been done.

Not only that

"At the ministerial level, fairly elaborate plan had been drawn up to meet the contingency, but these were not implemented.

"These distressed victims were seen demonstrating against the government in most of the affected areas. On the bundh a chinar tree was falling on a houseboat. Its owner was crying for help but no official would come forth."

This may be true of all the other States as well. The Editorial goes on to say:--

"It was a sight to see officials making merry in the operational room when Srinagar city itself was confronted with a serious flood threat. The room looked like a recreation hall, with officials relaxing and sipping tea as if nothing serious had happened."

Some engineers were seemingly rejoicing perhaps on the fact that the government would make generous allocations for relief works from which they would have their usual cut. Incidentally, in Kash-

mir, engineers have acquired such notoriety for their corrupt practice. It is hard to find an engineer here who does not own a car and property worth lakhs of rupees.".

(C.A.)

मब मे ज्यादा तकलीफदेह बात यह है कि इस में भी सियामत को रवा रखा गया, जहां के एम० एल० ए० इन्फ्लुएंशल थे या मिनिस्टर थे वहां रेसक्य टीम्ज को इमिडिएटली रण किया गया, मप्लाइज को रश किया गया:

To quote one instance.

"Another factor, that hampered efficient execution of relief and rescue operations was string-pulling by politicians in power. Relief agencies would rush to a place from where a minister or an influential MLA hailed. The result was that the worst affected areas were given less or no attention. For instance, of the 180 boats meant for Srinagar district, about 50 were sent to Lasjan, a minister's village which had yet to see flood waters. As against this, no boat was pressed into service in Quarwari, a suburb of Srinagar even when people there were fleeing for shelter".

इस तरह से हक्मत की नारीफ कर क मिनिस्टर माहब का जो मकसद था वह तो पूरा हुन्ना लेकिन सैलाव के खतरे को कम करने के लिए, लोगों की ममीबत को कम करने के लिए हकमत की मशीनरी से ज्यादा यकीनन श्राम लोगो ने काम किया जिन की तारीफ मे मिनिस्टर साहब ने कुछ नहीं कहा है। आर्मी ने तो बहुत शानदार काम किया ही है, इसको में तसलीम करता ह। खुराक की पहले से रियायत में कमी है। तमाम एफैक्टिड एरियाज में जहां लोगों को पहले मे सबिमडाइज्ड रेटस पर राशन मिल रहा था, मब उन के पास परबेजिय कैपेमिटी नही रह गई है, वह बत्स हो गई है। वे सबसिडाइण्ड रेट्स पर भी चाबल या व्हीट नहीं खरीद सकते हैं। मैं जानना चाहता हं कि उन के लिए क्या किया जा रहा है?

[को एस० ए० समीम]

देश को हर साल सैलाब का खतरा वैदा होता है । फ्लंड प्रोटक्शन वक्स का बोझ बढता जा रहा है। इससे जाहिर है कि फ्लड प्रोटैक्शन वर्क्स जो हए हैं वे इफैक्टिव साबित नहीं हुए है, उन में झरोजन हुझा है या जो फड्स एलाट हए थे वे सही इस्तेमाल नहीं हुए मै जानना चाहना ह कि इस के बारे मे आप क्याकरने जारहे है।

नुक्सान का भ्रदाजा मैं ने भ्राप को बना दिया है। मै जानना चाहता हू कि रियामत की तरफ से हकमत के पास रिलीफ की कोई दरख्वास्त आई है या नहीं ? इस खतरे का मुकाबला करने के लिए, नकमान को प्रा करने के लिए मरकजी सरकार की तरफ मे रिलीफ ने वास्ते कितना रुपया दिया जा रहा हे ?

मब मे प्रफमोसनाक बात यह है कि जहा पाच करोड का नुकमान हुआ है वहा वजीर माजम ने भपने रिलीफ फड म में मिर्फ एक लाख की रकम दी है। गालिवन वजीर माजम को मालुम नही है कि इस दर मध्यब एक लाख रुपये की कीमत एक हद्दार रह गई है। पाच कराड का नुक्सान हम्रा है और यक लाख रुपया दिया जाना अफमामनाक है। इस से ग्रदाजा हाता है कि मरकत्री हकमत के पास इस खतरे का सही भ्रदाजा नही है।

नम्मू के इलाके म सैलाब की वजह मे ररोडो रुपये की लकडी पाकिस्तान बह कर चली गई है। मैं जानना चाहता ह कि याप का ग्रदाजा क्या है कि किननी लकड़ी पाकिम्नान बह कर चली गई है और पाकि-म्तान से उस लकडी को वसूल करने के लिये कोई एपीमट, कोई घडरस्टैंडिंग या कोई बानचीन हो रही है या नहीं ?

फ्लइम से प्रोटक्शन की कौन सी स्कीमे ग्राप के पास हैं। कुरील कबेटी की रिपोर्ट में बहा गया था कि वरियम एरियाज में बहा

बाढ़ो का खतरा रहता है वार्निंग मशीनरी इस्टाल करनी चाहिये। भगर ऐसा किया गया होता तो यकीनन जम्म के इलाके मे 75 भादमी नहीं मारे जाते । उस कमेटी की रिपोर्ट की रोशनी में उन इलाको में जहां फौरी तौर पर सैलाव भाने का खतरा रहता है कौन कौन सें इकदाम किए गए है भीर वानिंग मणीनरी को इस्टाल करने के लिए क्या कुछ किया जन रहा है ?

[شرى ايس - اع- شديم (سرينكر) :

اس کالنگ اثیلشن کا مقصد حکومت سے ان حالات کے بارے میں تمام اطلعات فراهم كرنا تها جو حالهة سهاب مهن تمام ملک مین بالعبوم أوو رياست جنول اور كشمهر ميي بالخصوص ييدا هولے ههن - لهكن افسوس اس بات کا ہے کہ منسٹر صاحب کےوکٹویو مهي ولا اطلاعات بهي بهين ههي جو عام طور پر اخهارات مهن شائع هوئی هین-ایسا معلوم هوتا هے که زیادہ تر بهروسه امواهوں پر کیا گیا ہے ۔ رہانی بات چهت ير کها کها هر - اور ريامتي هکوست سے تفصیلی اطلامات حاصل کرنے کی کرشش ھی تہیں کی گئی ہے۔ اس بات کا اندارہ اس سے مرتا ہے کہ پراٹیویٹ طور پر میں نے ا*س* سلسلے مهن اس ہے کہیں زیادہ اطلاعات فواہم کی هیں – جتلی جلاب ملسٹو صاحب نے ایران کے ساملے دیے دیوں -مثلاً إس سلسلے میں دیکھلے کی بات چو تھی وہ یہ تھی که کس قدر نقصان ھوا ھے ۔ سوکوں کا نتصابی ھوا ھے ۔ مكانات كا نقصابه هوا هے - اور فصلوں كا

کتدا نقصان هوا هے - لبکن اس بهلن کے پوهلے سے کہیں بھی اُس بات کی اطلاع نهيس ماتم كه نقصان كا كيا اندازة هـ-بلکه اس مهی فلط بات کهی کئم ہے۔ کہ سب سے زیادہ بقصان انفتفاک میں هوا هے - اور بارا مولا کو بھی اس مھن شامل کیا گیا ہے - حقیقت یہ ہے -که نقصان سب سے زیادہ انتقاف اور شريلكر مين هوا هے - اور خوش قسعى سے بارا مولا کا علاقہ محفرظ رھا - ملسام ماهب نے یہ نہیں بتایا که کتنا رقهہ کتنی کلٹیوٹید لینڈ سیلاب کے نیجے آگئی ہے اور اس سے کتنی تعداد میں فصل کو نقصان ہوا ہے۔ مہن ان کی اطلاع میں اضافہ کر دینا چاھتا ھوں - یہ بتا کو کہ ایک اندارے نے مطابق ایک لاکه دسی هزار ایکو رمین سہلاب کے نہجے آئی ہے - اوو اس مہن سے ۸۰ دیصدی آریکیٹڈ لینڈ ہے۔ اس کو نقصان پہلچا ھے ۔ اور تمام سالهندنگ كوايس خام هوكئى هين – تباه هو کئي هيي – په کہا گیا ہے که ۱۹۰۳ کے بعد یہ سب سے خطرناک مهلاب نها - اور اس سے جتاا نقصان هوا هے آجتک انفا نقصان بهون هوا هے -

حیرت کی بات ہے کہ بیان میں یہ بھی دی ہے۔ یہ بھی یہ بھی یہ بھی کہا گیا۔ کہ اس سے کتنے گاں ہیں جائکاری کشمیر میں – میں ان کی جائکاری میں افاقہ کو دیفا چاہتا امیں – یہ

خرد لخدارات میں یہ خبر چهی هے اور چیف منسٹر نے بھی ایک اخباری كانفريلس ميس كها هـ - كه أيك هوأو سے زیادہ کئی پانی کے نیجے آگئے مهن - منستر کے بہان کے مطابق ابھی تک صرف ۱۳ جانبی کا نقصان هوا هے - لیکن مهری اور اشهارات کی اطلاع کے مطابق وہاں تعداد ۷۵ تک پہنچ چکی ہے ۔ ریاست کی تاریخ میں پہلے بار ایسا ہوا ہے کہ سہلاب آنے سے پہلے پورے چار دن ہارش هوتی رهی - حکمت کو اِس بات کی اطلاع مل چکی تھی اور اس کا یہ اندازہ یهی تها که یه خطردک بازهه موکی -اس کے ہاوجود بھی ۷۵ لائیوز کا لست هوتا اس بات کو ظاهر کرتا ہے که بازهه کو روکلے کے لکے جو اقدامات ہونے چاهئیں تھے نہیں ہوئے - خطرے سے لوگوں کو بھانے کے لئے کوئی توجہ یا دلعسهی نهین دکهائی گئی - ایک اندازے کے مطابق جو اخباری کاندریلس مهور بتایا گها هے - بارہ هزار مكانات كو مقصل بهنچا هے - اور پنجاس هزار خاندان اس وقت یک نے گهر هو گئے ھیں - جن کے پاس سر چھپانے کے لئے کوئی جاته نہیں ہے - کچهه نقصاری لا أندازة بهى نهيس كيا گها ليكن سرکاری اطلاعات کے مطابق اور میری اطلع کے مطابق فصلیں اور مکات کو یانے کرور کا نقصان هرا هے- سله 1959

مهن جو سهلاب آيا تها ولا جولائي مهن

[شری لیس – اے – شبہم] آیا تھا۔ اس کے ساتھہ اس بار آئی باقعه کا مقابله کریں تو آپ کو یتم چلے کا که چوبکه اس بار اگست مهی سهلات آیا ہے اور تمام لوگ جو سهلاب کی زد میں آئے میں ان کے پاس خوراك لا دخهرة بهلے هي ختم هو كها ارو اب آئیندہ چهه مهیدوں تک کے لئے ان کے یاس خوراک کی کوئی صورت نهير " هر- ايک زيودست خطرة ييدا هو كها هم - ان علاقو، مهى آب نے یہ نہیں تالیا کہ آپ اس خطرے کا کہسے مقابلہ کرنے جا رہے دیں -منستر صاحب ہے وہاں کی حکومت کی کوششوں کی سراھنا کی ھے ۔ میں ان کی اطلاع میں اضافه کر دینا چاهتا ھوں – که سهلاب سے کهان زیادہ نقصان هوتا ہے - اگر فوج اور عام لوک مل کر سیلاب کے خطرے کو روکلے کے لئے همدی اور حوصلے سے کام نہیں لیتے۔ سرکاری مشیلری نے کس طرنے سے سیلاب کا مقابلہ گرنے کی کوشش کی ہے - اور مصیبت زده لوگوں کو سیانتا پہنچانے کی کوشش کی ہے ۔ اس کے معملق مين كجه تهورا سا اعبار ددنيو ديوهه جو اکست کا ھے - اس میں سے پوھکو آب کو بتایا چاهتا وں -

"What is shocking is that even when the threat of floods became imminent the authorities did not put the administrative machinery on a war footing. An operational headquarters was set up only after the rivers in spate had risen above the danger levels. The authorities

confess that this time the danger of floods could have been at least partially foreseen since the weather office had given ample warnings. But no precautionary measures were taken till the damage had been done.

Not only that

'At the ministerial level, fairly elaborate plan had been drawn up to meet the contingency, but these were not implemented"

"These distressed victims seen demonstrating against government in most of the affected areas On the bundh a chinar tree was falling on a houseboat Its owner was crying for help but no official would come forth"

This may be true of all the other States as well The Editorial goes on to say

'It was a sight to see officials making merry in the operational room when Srinagar city itself was confionted with a serious flood threat The room looked like recreation hall, with officials relaxing and spin sipping tea as if nothing serious had happened

Some engineers were seemingly rejoicing perhaps on the fact that government would make generous allocations for rehef works from which they would have their usual Incidentally, in Kashmir, engineers have acquired such notoriety for their corrupt practice It is hard to find an engineer here who does not own a car and property worth lakhs of rupees"

سب سے زیادہ تکلیف دہ بات یہ ہے۔ که اس میں بھی سیاست کو رواں رکھا کہا ہے جہاں کہ ایم - ایل - اے بھے یا منسٹر تھے وہاں ریسکیوٹینو ٹیڈ کو نبرآ آرهی کیا گیا سیلائز کو رش کیا گیا۔ To quote on instance:

"Another factor, that hampered efficient execution of relief and rescue operations was string-pulling by politicians in power. Relief agencies would rush to a place from where a minister or an influential MLA hailed. The result was that the worst affected areas were given less or no attention. For instance, of the 180 boats meant for Srinagar district, about 50 were sent to Lasjan, a minister's village which had yet to see flood waters. As regard against this no boad was pressed into service in Quarwari, a suburb of Srinagar even when people there were fleeing for shelter."

اس طرح حکومت کی تعویف کرکے ملسٹر صاحب کا جو مقصد تھا وہ تو یورا مو گیا لیکن سباب کے خطرے کو کم کرنے کے لئے۔ حکومت کی مشیلری سے زیادہ یقیلاً عام لوگوں ، کام کیا ۔ جلکی تعریف میں منسٹر صاحب نے کچھ نہیں کہا ہے - آرمی نے تو بہث شاندار کام کها هی هے - اس کو مهن تسنهم کرنا هوس - خوراک دی ریاست میں پہنے ھی دمی ہے نمام افیکٹیڈ ایریاز میں جہاں لوگوں کو پہلے سهسهدالیرو ربهاس پر راهی مل رها تها اب انکے پاس پرچوجنگ کویہ عی نہیں رة كُنُى هے۔ ره ختم هو چكى هے - وة سمسید الیور ریشس پر بهی جارل یا گيېون نېهن خريد سکتے دون ۽ مهن جاننا جامتا میں ته ان کے لئے کیا کیا جا رما م ؟ ديش كو هر سال سيلاب كالمعارة يهدأ دونا هـ - فلد يووليكهي يركس لا غرجه يومتا جا رما هـ - أس

سے ظاہر ہے کہ فاقہ پروٹپکشن ورکس جو عوتے ھیں وہ کارگر قابست نہیں ھوتے ھیں - ان میں اروزن ھوا ہے - یا جو فلقہ الات ھوئے تیے وہ صحیع استعمال نہیں ھوئے- میں جاننا چاھتا ھوں کہ اس کے بارے میں آپ کیا کرنے جا رہے ھیں -

نقصان کا اندازہ میں نے بتا دیا ہے - میں جانا جلعتا ہوں که ویاست کی طوف سے حکومت کے باس رلیف کی کوئی درخواست آئی ہے یا نہیں - اس خطرے کا سقایله کونے کے لئے - موکزی نقصان کو پور! کونے کے ' لئے موکزی سرگر کی طرف سے رلیف کے واسطے کتاا رویه دیا جا رہا ہے -

سب سے افسرسناک بات یہ ہے کہ
جہاں باتی گووڑ کا نقصان ہوا ہے وہاں
وریرآعظم نے آئے رائے ، فلڈ میں سے
صرف ایک لاکھ رقم دی ہے - فالباً
رزی آعظم کو معلوم نہیں ہے کہ اس دور
میں ایک لاکھ کی قیمت ایک ہزاڑ
رڈ گئی ہے - پانیچ کروڑ کا نقصان ہوا ہے
اور ایک لاکھ رویچہ دیا جانا افسوسفاک
ہے - اس سے اندازہ ہوتا ہے کہ موکزی
عکومت کے پاس خطرے کا صحیح

جموں کے علاقے میں سیلاب کی وجہ سے کروزوں روپیہ کی لکوی پاکستانی بہہ کر جلی گئی ہے - میں جاتنا جامتا موں کہ آپ کا اندازہ کیا ہے - کہ

[شری ایس - اے شمهم] کتابی لکوی پاکستان بہہ کو چلی گئی ھے ۔اور پاکستان سے آس لکوی کو رصول ی نے کے لیے کوئی ایکرہملت - گوٹی اندرستیندنگ یا کوئی بات چهت هو رهي هے يا نہيں -

فلڈ سے پروٹیکشن کی کون سی سکیمیں ایکے پاس میں کیریل کبیٹی کی رپورت میں کیا گیا ہے کہ مطتلف معلون میں جہاں ہارشوں کا خطرہ رہتا ہے وارندی معیدری انستال کرنی جاهئے۔ اله ايسا كيا كها هوقا تو يانينا جمور کے علاقے میں ۷۵ آدسی نہیں مارے جاتے ۔ اس کمھٹی کی رپورٹ کی روشلی میں ان علاقیں میں جہان فوری طور پر سیلاب آنے کا خطرہ رھتا ھے کون کون سے اقدام کئے گئے ھیں -اور وارندگ مشهدی کو انستال کرنے کے لئے کیا کچھ کیا جا رہا ہے -

DR. K. L. RAO: The information given in the statement is based on the report received from the State Government. We do not take it from the newspapers, because we have got to depend on the information from Government sources, and therefore this information has come entirely from the State sources.

In the tabular statement, information regarding the various aspects which the hon. Member has referred to has been given, as for example, that the damage suffered by Jammu and Kashmir is about Rs. 91 crores; it may be a little more, because they are still assessing it; similarly, the statement gives a lot of information regarding the number of human lives lest houses damaged and so on.

Then the hon, member referred to the deaths. The report indicates loss of about 64 lives. We are very sorry for it, that so many human lives were lost. But it has to be remembered that this year in Srinagar and the Jammu Valley, the rainfall was eight times the normal. The deaths were not due to the rivers carrying away people, but due to the collapse of houses. When there is very heavy rainfall, house collapses take place and then people inside these houses perish. So it is really connected with the problem of housing in very heavy rainfall areas, what type of housing should be adopted and so on.

Then the hon, member asked about the works that have been done and what more works would be undertaken. I am very glad to say that so far as Jammu and Kashmir is concerned, the works undertaken so far have proved very successful. In this particular case, the main works so far undertaken are, first, the formation of a by-pass to Srinagar City so that water may not enter the city, as was happening before without the bypass; similarly, works have been undertaken below the Wular Lake. There the river Jhelum was carrying a very small discharge capacity have been spending a considerable amount of money to increase capacity. We have now a capacity of about 25,000 cusecs there, we want to increase it to 40,000-50,000 cusecs and works are still in progress. Therefore, the works undertaken so far have proved effective. But for these, the damage to Baramulla and other areas would have been more.

His next question was about the relief that would be given to the State Government. A central team visited the State between the 14th and 17th August and we are awaiting its report. I am sure as soon as it is received the Finance Ministry and the Planning Commission will give the necessary funds to the State Mr undertaking further relief works.

SHRI P. M. MEHTA (Bhav: ager): The statement made by the Sec. Minister gives the impression that the coming of the floods in the rivers is an act of God and it is beyond the reach of this Government to prevent or control them.

Floods and famine are usual annual phonomena in this country. Unfortunately, the damage caused by the floods has increased since 1967. The annual damage caused by floods between 1953 and 1968 average Rs. 70 crores. In 1967, it was Rs. 136 crores. In 1968, it was Rs. 194 crores. In 1969, it was Rs. 194 crores. In 1969, it was double the average and m 1971, it was Rs 600 crores. In 1972, it was Rs 627 crores.

It would be observed from the increasing damage that planning to control the floods has practically failed or has achieved very little results. Want of an adequate warning system and flood forecast is a major factor for causing heavy damages in the flood-affected States Because of this, i illions of people are rendered homeless, hundreds of human lives are lost and innumerable heads of cattle get washed away The invisible damage and the damages done to communicacion and essential services leave behind great suffering and hardship to the p ople after the floods subside Government will content itself with some rescue, relife or rehabilitation work but that is also not sufficient to meet the requirement of the victims in our country The Minister has prepared a decade plan, 1971-81, for flood control estimated to cost Rs. 540 crores, that means nearly Rs. 54 crores every year. I should like to know whether there is any shortfall in the States which have recently been affected by floods or whether the States have implemented the projects according to the plan and the needed assistance was given to the States.

Gujarat recently faced the worst drought conditions; now it is again hit by floods. Flood waters of Narmada have entered the outskirts of of Breach and according to the state-1533 LS-9.

ment the damage is of the order of Rs. 46 crores. When Gujarat under drought, the Government of India sanctioned Rs. 14 crores for the drought prone area programme and released Rs. 9.52 crores and the Government of Gujarat spent nearly Rs. 9896 crores or so. Therefore, Government of India informed the State Government that no amount would be released 1973-74. Now again Gujarat has become the victim of floods and the damage is estimated at Rs. 46 crores. There is no adequate or proper machinery to assess the damage; this assessment is mostly confined to the loss of house, cattle, etc. Nothing more. The total loss must be higher than that made in this assessment.

I want to know whether the flood warning system had been established in the flood prone areas of the State and if so whether it is functioning properly or it is a failure Secondly, I want to know whether the amount allocated for flood control projects is fully utilised or whether there is any shortfall in the respective States. A number of dams have been investigated in the river Narmada but they have not been taken up because the Narmada award is being delayed and it leads to damage to the people of Guarat. What measures does he propose to take up work on investigated dams on river Narmada?

DR K L RAO. The warning system, that is the flood forecast system 13 doing very well. It has saved a number of lives by giving forecasts much earlier. The number of deaths reported here are mostly due to land slides, house collapse and lightning most of them-for which there is no question of any forecast. The only way in which it can be avoided as by having better housing. The States spending all the money have been allotted to them for flood control wirk. They are taking a good deal of 'nterest in it. We have put in the fifth plan quite a considerable amount of money for flood control, an amount equal to the entire amount we have spent so far on flood in all the four plans put together; it will be pdobably more not less. With regard to the various point he raised, for example, in Tapti river in Gujarat, floods have been controlled by the construction of Ukai dam. I think similar construction of dams on the Narmada will avoid floods in the region.

श्री सतपाल कपूर (ंटियाला) : ग्रध्यक्ष महोदय, यह मिनिस्टर साहब का बहुत लग्वा ग्रौर बहुत गलत जवाव मैम्बर्स को सर्कुलेट किया गया है। इस जवाब को देख कर यह महसुस होता है। जैसा मिनिस्टर शमीम ने कहा कि ग्रखवार और रेडियो की खबरे ज्यादा ठीक हैं, बनिस्बत गवर्नमेंट आफ इंडिया के इस जवाब के । मैं कल ही सारे फ्लड एफैक्टेड एरिया का ट्र कर के पंजाब से स्राया हुं। सतलज व्यास, रावी, धम्घर, मार्कण्डा श्रौर टांगरी इन तमाम नदियों में फ्लड ग्राया है श्रीर जितना नुकसान हुआ है इन के ध्यान के मताबिक उस में 13 ग्रादमी मरे हैं। मैं इन की इतिला के लिए कहना चाहता हं कि 6 ग्रादमी ग्रीर उस में ऐड करे जो पटियाला जिले में गांव बुद्धपुर में किस्ती उलटने से मरे हैं। इन्हों ने अपने स्टेटमेंट में लिखा है कि सारे पंजाब में पांच जानदर मरे और 62 लाख रुपये का नुकसान हुआ है। पता नहीं किस तरह से डिपार्टमेंट वाले इन पलड फिन्हों को कैलकुलेट करते हैं, क्या उन के पास फारमुला है जिस की बेसिस पर पलड का नुकसान यहां पर असेस किया जाता है

एक मान कीय स स्थ : फारेन कस्प्यूटर हैं।

भी सतपाल न पुर : करप्यटर हैं या ऐसे ही लगा लेते हैं, कल्प्यूटर तो मैं ने कहीं देखा नहीं न मिनिस्टर साहब के कमरे में यहां देखा। मैं ग्रहेम्बली में भी उसी एरिया से मैम्बर था जो फलड एकैक्टेड एरिया है और पालियामेंट में भी उसी कांस्टीट्यूएंसी से ग्राया हूं जहां हर साल पलंड आया करता है। सरकार

का हाल यह है कि पिछले सालों में मेरे अपने डिस्ट्बट मे जो फ्लड ग्राया उस से 26 करोड़ रुपये वा नुकसान हुआ और गवर्निंट ने साढे चार करोड रुपये का रिलीफ दिया। लेकिन फ्लंड प्रोटैक्शन के लिए जिस से फ्लंड मंद्रील हो सके उस के लिए सिर्फ तीन करीड़ रुपया मांशा गया था ाबि फल्ड प्रे टेक्शन का काम प्रा िया जा सके। वह तीन करोड़ इपया वहां अब तक खर्च नहीं हुआ। साहे तीस करोड़ राये का नकसान अब तक हो चुका है और टा० के० एल० राव के होते, मैं वतीर कांग्रेस मैस्बर के यह तो नहीं बहना चाहता हूं कि इन को छोड़ देना चाहिए, लेकिन इन के होते मुझे यह भी उम्मीद नहीं है कि यह स्थिति सुधर जाएगी। िछले कई सालों में मेरे इलाके में छ बंत्स करोड़ रुपए की फलल का नुकसान पलड से हुप्रा है, सरढ़े चार करोड़ रुपया फल्ड रिर्ताफ दिया गया जो बेकार हो गया, लेकिन तीन करोड़ रुपया फ्लड प्राटैनजन पर खर्च नहीं किया जिस से वहां पर लोगों को बचाया जा सकता था।

जहां तक इस मिनिस्ट्री के काम का ताल्लक है वह वहन असंतोषजनक है व्यासऔर रावी में फ्लड भ्राया है जिस से बहुत नुकसान हुआ है पिछ ले कई सालों से हम गोशिश कर रहे थे। कि थांम डैम दनाने की इजाजत दी जाय। 6 साल की कोशिश के बाद पिछले साल यह कहा गया कि सैन्टर बनाएना। श्रीर श्रव यह कहा जा रहा है कि नहीं, ग्राप खद वनाइए । हमें यह मालुम होना चाहिए कि श्राप बनाना चाहते हैं या नहीं बनाना चाहते हैं, भ्राप इजाजत देना चाहते हैं पंजाब सरकार को बनाने की या ग्रानी तरफ से बनाना चाहते हैं, लेकिन इस केस का फैसला तो की जिये। बहां पर हर साल क्लंड आता है जिस से हमारे प्रदेश पंजाव, हरयाना, जम्मू काश्मीर, हिमाचल प्रदेश और राजस्थान का नुकसान हो रहा है। लेकिन बात साल से इस मिनिस्ट्रं। अफसरान सोये हुए हैं, कोई फैसला नहीं करते हैं ; जब हम चाहते हैं कि हम को वनाने दिया जाय तो वह फैसला नहीं रकते ।हैं

चव चुप बनाने का फैपला करने हैं तो वह फैपला बदल दिया जाता है कि नहीं, भ्राप की बात ठीक है। भ्रव यह मालूब नहीं कि भ्राप क्या करना चाहने हैं, क्या नहीं करना चाहने हैं?

षम्बर हैम की स्कीम स्राप के बनाई. श्रव तक उम स्कीम का पता नहीं। पना नहीं कहा किम ग्राफसर के पास पड़ी है, किम महकमें में पड़ी है। इस ब 6ठे या 7वंग्लान में जा कर उस पर गौर होगा । मैं कहता चाहगा कि यह पलड का, इरिगेशन का बहा मीरियम नेचर का काम है। इस को जिल्लाना लाइटली लिया जाता है, उम पर मुझे दुख है। इस को ये इस तरह में देख रहे हैं कि हम निलीफ पर किनना रुपया खर्च कर रहे है। रिलीफ में भी सेन्टर भीर स्टेट गवर्नमेंट का जो ग्टीचड है, उस में फर्क है । मेम्ट्रल गवनें मेंट जो देती है, वह सेन्ट-पर-मेन्ट ग्रान्ट हो री हे वर्गर रिनीफ के भीर म्डेट गवनंभेंट जा खर्च करती है, वह उस के बजट का हिस्सा होता है। तो हर स्टेट-गवर्नमेट यह काणिश करती है कि हम िलीफ का हिस्सा ज्यारा ते ज्यादा ले लें। इस प्रकार फल्ड प्रेटिक्श: का काम नहीं हो नाता इस तिये मैं यह कहना नाहता ह कि मापरिनीफ नो दोजिये, निन माप क्लड रीकने वा इन्तजाम जहर कीजिये। चार करांड हाय बाप हमारे जिने में जिलीक मे दे चुके है। इस साल भी दंगे। लेकिन इस समस्या का रिलीफ हल नही है। हल पलड कन्द्रान है जिस पर कम खर्बा आयेगा । उस तरफ धान दीजिये नाकि पजान के लाग सख में जो नकें। फल्ड कन्ट्राल करना पहला काम होना चाहिये ।

DR. K. L. RAO: I am very sorry for the tone and language of the hon. Member. Thien dam has nothing to do with flood. The problem in Punjab is mainly that of drainage. It is very unfortunate that the hon. Member has referred to the Thien dam in this debate. The Thien dam, as I have stated in the Rajya Sabha, is a very useful project and we are anxious to build it. But not only Punjab

is involved in it; there are five States. We are trying to bring them together. Since the construction of that dam will take eight years, we are anxious to start the work soon. Unfortunately, so many problems are cropping up. We are trying to find solutions and alternatives for them. I cannot mention here everything that we are doing here. If the hon, Member is interested, I can discuss them outside. We are anxious, and the Planning Commission is insisting that the Thien dam work should be taken up immeduately. So far as the Irrigation Ministry is concerned, the project was technically cleared long ago.

I am very sorry that the hon. Member takes every chance to abuse the Ministry and the Minister. Of course, so far as I am concerned. I am not a very capable man. But the Ministry is definitely doing extremely good work. Punjab in particular has no reason for any grievance because the flood prevention work there is mainly a question of provision of drainages I am very happy to State that Punjab is attaching a lot of importance to this work and it has provided a sum of Rs. 20 crores in the Fifth Plan.

MR SPEAKER: Now papers to be laid on the Table.

SHRI S. M. BANERJEE: Sir, food roots have taken place in Indore and Bhopal It is not merely a law and order situation, which is the concern of the State Instead of solving this problem by supplying food, the people are being killed by firing. So, I would request the Minister through you to make a statement. It is a manifestation of the attitude of the people against the Government.

MR. SPEAKER: I would ask the Minister to make a statement.

श्री मधु लिसदे : (बाका) प्रश्यक महोदय, एक मिनट मुझ भी धर्त करन वें !

भ्राप जानते हैं कि उत्तर प्रदेग में राष्ट्र पति भासन है। इस वक्त उत्तर प्रवेश बन्द को सेकर वो हुबार सोगों को निरक्तार